

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Ref: Petition No. 49/GT/2012

Date: 29.5.2012

To,  
Shri. Anurag Seth, Chief Engineer (PM&C)  
NHDC Limited,  
NHDC Parisar,  
Shyamla Hills,  
Bhopal-462013 (MP)

Sir,

Subject: Approval of Generation Tariff for Omkareshwar Project for the period from 1.4.2009 to 31.3.2014.

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With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 14.6.2012:

- (i) PFC document relating to the applied rate of interest on loan (i.e. 10.80%) from 2011-12.
- (ii) Certified copy of Form 11.
- (iii) Details of Land under reservoir, if any.
- (iv) A certified copy of the un-discharged/discharged of liabilities relating to power component during 2009-14.
- (v) Soft copy of the calculations.

2. Further action in this matter will be taken as per Regulation 87 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 on receipt of the above information/ clarification.

Yours faithfully,  
Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)